

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2832
TO BE ANSWERED ON 18.03.2025**

PROMOTION OF PM-DAKSH SCHEME

**2832. SHRI NAVASKANI K:
SHRI SELVAM G:
SHRI C N ANNADURAI:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the initiatives undertaken to promote awareness of the PM-DAKSH Scheme among the target groups, including Scheduled Castes and Other Backward Classes;
- (b) the criteria for selecting training institutes and partners under the PM-DAKSH Scheme;
- (c) the number of training partners currently engaged with the scheme;
- (d) the process for ensuring that these partners meet the required standards and deliver quality training;
- (e) the mechanisms for addressing grievances or issues reported by trainees regarding the training programs;
- (f) the support provided to beneficiaries after the completion of their training, such as job placement assistance or entrepreneurship guidance; and
- (g) the percentage of trained individuals who have secured employment or started their own enterprises post-training?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a): PM-DAKSH Scheme a Central Sector Scheme, was started in 2020-21 to provide skill development training to Scheduled Castes (SCs), Other Backward Classes (OBCs), Economically Weaker Section (EWS), De-Notified, Nomadic and Semi-Nomadic Tribes (DNTs), Safai Karamcharis, including Waste Pickers through the empanelled training institutes. In order to promote PM-DAKSH Scheme among the target group, advertisement is issued through print media and social media on Pan India basis. The training institutes also spread awareness amongst the target group by organizing awareness camps, reaching out to the cluster / communities and spreading awareness about the scheme.

(b): As per scheme guidelines, a Project Appraisal Committee (PAC) is constituted to scrutinize the proposals of training institutes for their empanelment under PM-DAKSH Scheme. The Committee recommends the names of the training institutes based on certain parameters for approval.

(c): Currently there are no training institutes empanelled under PM-DAKSH Scheme.

(d): In order to meet the skilling standards and deliver quality training, The training institutes are required to get their centres accredited and affiliated with Skill India Digital Hub (SIDH) portal of Ministry of Skill Development and Entrepreneurship (MSDE), which ensures that the training centres meet the skilling standard and required infrastructure in making their centres smart as per the job roles. Once the training programme is completed, assessment and certification of trainees are conducted through the respective Sector Skill Council (SSC) or Assessment Bodies and the certified trainees are provided with placement opportunities in either wage-employment or self-employment.

(e): The three Corporations of the Department of Social Justice and Empowerment are the implementing agencies under the Scheme, who are responsible for addressing grievances or issues reported by the trainees and taking remedial measures.

(f): Under the Scheme, it is the responsibility of the empanelled training institutes to have tie-ups with industries or other establishments for proper placement of certified trainees. The final instalment to the training institutes is released only after they submit the details of placement of the certified trainees. After training, stipends are also paid as a training support to the candidates through Direct Benefit Transfer (DBT) mode, who meet the attendance criteria as per the Scheme guidelines.

(g): Till 2022-23, the percentage of trained individuals who have secured employment or started their own enterprises post-training is 56.40%.
